

suitable candidate is available' which gives much scope to the Service Commission to neglect the claims of the Scheduled caste candidates?

Mr. Speaker: The hon. Member is only making a suggestion for action. Next question.

Shri Velayudhan: One question, Sir.

Mr. Speaker: We go to the next question.

OSMANIA UNIVERSITY

*1280. **Shri K. G. Deshmukh:** Will the Minister of States be pleased to state:

(a) whether the Government of India have proposed to take the "Osmania University" of Hyderabad under their control; and

(b) if so, from what date?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes. A Committee of officials has been appointed to examine the details and to submit a report.

(b) No date has yet been fixed since the reconstitution of the University can take place only after the enactment of necessary legislation by Parliament.

Shri K. G. Deshmukh: May I know what is the purpose behind the acquisition of this University?

Dr. Katju: The purpose behind the acquisition is to raise the status and bring about a tremendous improvement of the University.

Shri K. G. Deshmukh: What are the reasons for the acquisition of this particular university in Hyderabad and not others?

Mr. Speaker: That is what he has stated.

Dr. Suresh Chandra: May I know whether the Hyderabad Government has been consulted on this question?

Dr. Katju: Very much so.

Pandit Munishwar Datt Upadhyay: May I know what liabilities this brings to the Government?

Dr. Katju: All that is being thoroughly examined by this Committee.

Shri Telkikar: What are the changes that are proposed to be effected in after the University is taken under the control of the Central Government?

Mr. Speaker: That is a matter for investigation. Let the report come.

Shri E. N. Reddy: Is it proposed to change the medium of instruction of the Osmania University?

Dr. Katju: It is all for the Committee.

Mr. Speaker: Next question.

Shri E. N. Reddy: One question, Sir.

Mr. Speaker: The matter is under enquiry by a committee. His answer is, all the matters are for the committee. What replies can he give to any particular specific enquiry now?

Shri Rajagopala Rao: Is the Committee.....

Mr. Speaker: I do not propose to allow any further question.

TRACTORS ON HIRE BASIS

*1281. **Shri B. N. Roy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any arrangement of keeping Government tractors which may be used by agriculturists on hire basis.

(b) whether Government have any scheme of popularising Co-operative societies which may provide tractors and other necessary machines to agriculturists for mechanised cultivation on hire basis;

(c) the number of acreage under mechanised cultivation in Government Farms and in those of Co-operative societies (separately); and

(d) the number of acreage of Government Farms (State-wise)?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) The Government of India have no such arrangement. However, according to information available at present schemes for hiring out tractors to cultivators are being worked by several State Governments. All State Governments have been requested to furnish information in this regard.

(b) The State Governments, who are primarily concerned in the matter, have been requested to furnish the information, and the same will be placed on the Table of the House when received.

(c) and (d). Information in this regard is also awaited from State Governments.

SCHEDULED CASTES ORGANISATIONS

*1282. **Shri Ram Dass:** Will the Minister of Home Affairs be pleased to state:

(a) the names of the Organisations which have been recognised and with which the Heads of Departments are directed to consult when Scheduled

Castes candidates are not coming forth through advertisements in the newspapers; and

(b) which of these Organisations have recommended candidates in 1950-51 and 1951-52?

The Minister of Home Affairs and States (Dr. Katju): (a) The information is available in Appendix 'C' to the Home Ministry's office Memorandum No. 42/21/49-NGS, dated the 28th January 1952, a copy of which was placed on the Table of this House on the 10th June, 1952.

(b) These organisations are not expected to recommend candidates for appointment to posts under the Government of India. The functions of the organisations are given in Para. 5(6) (b) of the Office Memorandum referred to in reply to Part (a), above by me.

Shri Ram Dass: May I know whether there are certain rules according to which these organisations are recognised?

Dr. Katju: These rules, as I have already stated, are formulated in that office memorandum. These are administrative instructions.

श्री गणपति राम : क्या मैं माननीय मंत्री जी से पूछ सकता हूँ कि उत्तर प्रदेश दलित वर्ग संघ एक रजिस्टर्ड संस्था है और उस ने बहुत काम किया है। क्या वह इस काम के लिए रिकमनाइज की जा सकती है ?

Mr. Speaker: Order, order. Next question.

अनुसूचित जन-जाति कल्याण आयोग

*१२८३. श्री हेमचन्द्रोष : क्या कुछ कार्य मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या यह सच है कि अनुसूचित जन-जाति कल्याण आयुक्त ने अप्रैल, १९५२ में बिहार के संचाल परगना आदिवासी क्षेत्र का पर्यटन किया था ;

(ख) यदि किया था, तो क्या गोड्डा सब डिवीजन में इस अनुसूचित जन-जातियों के प्रतिनिधियों ने आयुक्त के स्वागत में भेंट

किये गये मानपत्र के रूप में अपने कष्ट भारत सरकार को बताये थे;

(ग) उनके कष्टों का स्वरूप और उन के निवारण के लिए सरकार द्वारा उठाये जाने वाले पग;

(घ) क्या किसी समाजसेवी ने इस विषय पर एक स्मृति पत्र भेजा है; और

(ङ) यदि उपर्युक्त भाग (घ) का उत्तर स्वीकारात्मक हो, तो इस विषय में क्या कार्यवाही की जा रही है ?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) and (d). The Commissioner received a number of addresses detailing the grievances of the local Scheduled Tribes.

(c) and (e). The main grievance related to the restoration of land in plains areas to the *Paharias* who, it was alleged, had been driven away from the valleys to the hills by another scheduled tribe. Another grievance related to the royalty which the *Paharias* get on sabai grass consumed by the Tiagarh Paper Mills. These grievances have been brought to the notice of the State Government.

Shrimati Khongmen: May I know whether the Government propose to send a similar Welfare Commissioner to the Tribal areas in Assam in the near future?

Dr. Katju: This Welfare Commissioner is an All India officer and he is trying to do his best and tour about every part of India.

श्री हेमचन्द्रोष : क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि पहाड़ से जमीन में लाने की.....

डा० काटजू : मैं सवाल को सुन नहीं सका कि क्या है।

श्री अजबाड़े : क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि पहाड़ से जमीन में इन लोगों को लाने की चेष्टा की जा रही है ?